

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 321/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: M/s. RRK Holdings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
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|    |            |        |                                                                                     |
|----|------------|--------|-------------------------------------------------------------------------------------|
| 1. | Kumar R.R. | Member |  |
|----|------------|--------|-------------------------------------------------------------------------------------|

**ORDER**

TCSP 315/230-232/NCLT/MB/MAH/2017  
TCSP 316/230-232/NCLT/MB/MAH/2017  
TCSP 317/230-232/NCLT/MB/MAH/2017  
TCSP 318/230-232/NCLT/MB/MAH/2017  
TCSP 319/230-232/NCLT/MB/MAH/2017  
TCSP 320/230-232/NCLT/MB/MAH/2017  
TCSP 321/230-232/NCLT/MB/MAH/2017  
TCSP 322/230-232/NCLT/MB/MAH/2017  
TCSP 323/230-232/NCLT/MB/MAH/2017  
TCSP 324/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 7.12.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)